

(c) whether Government has taken action against any business entity under anti-profiteering mechanism; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) Yes, Sir. According to Section 171 of the Central Goods and Services Tax Act, 2017, any reduction in rate of tax on any supply of goods or services or the benefit of input tax credit has to be passed on to the recipient by way of commensurate reduction in prices. Further, a National Anti-Profiteering Authority (NAA) has been constituted by the Government to examine complaints of profiteering against registered taxpayers. A detailed anti-profiteering mechanism has been created under Chapter XV of the Central Goods and Services Tax Rules, 2017.

(c) and (d) Yes, Sir. As on 02.01.2019, based on the Investigation Reports sent by DGAP, the NAA has passed 30 orders out of which 9 cases were confirmed for profiteering by businesses amounting to ₹ 559.88 crores.

Financial assistance to religious institutions

*285. SHRI SHAMSHER SINGH DULLO: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that in order to promote culture and secularism, Government is providing financial assistance to religious places/institutions in the country; and

(b) if so, the details thereof for the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Ministry of Culture, Government, of India provides grants for preservation, propagation and promotion of tangible/intangible cultural heritage of the country. The Buddhist/Tibetan Arts and culture are an integral part of the larger Indian Culture and also adopted as a way and philosophy of life in many countries. Therefore, it was felt to preserve and protect Buddhist/Tibetan Art and Culture at places of its native origin.

To provide education in Buddhist/Tibetan philosophies and Culture and Art through the system of a modern university, the following 4 Autonomous Organizations

are working under the administrative control of Ministry of Culture, Government of India:—

1. Central Institute of Buddhist Studies, Leh (Deemed To Be University)
2. Nava Nalanda Mahavihara, Nalanda, Bihar (Deemed To Be University)
3. Central Institute of Higher Tibetan Studies (CIHTS), Sarnath (Deemed To Be University)
4. Central Institute of Himalayan Culture Studies (CIHCS), Dahung, Arunachal Pradesh

In addition to the aforesaid four Autonomous Organizations, Ministry of Culture also provides annual grants-in-aid for the upkeep and maintenance of the following six Grantee Bodies for promoting Buddhist/Tibetan Culture and Art:—

1. Library of Tibetan Works and Archives, Dharamshala
2. Tibet House, New Delhi
3. Centre for Buddhist Cultural Studies, Tawang Monastery, Arunachal Pradesh
4. Namgyal Institute of Tibetology, Sikkim
5. International Buddhist Confederation
6. GRL Monastic School, Bomdila, Arunachal Pradesh

Further, the following two Financial Grant Schemes are also being implemented by the Ministry for propagation and scientific development of Buddhist/Tibetan Culture and tradition as also for preservation of cultural heritage of Himalayas.

1. Scheme of Financial Assistance for the Development of Buddhist/Tibetan Culture and Art
2. Scheme of Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas

(b) Details of Expenditure incurred in respect of the aforesaid 4 Autonomous Organizations, 6 Grantee Bodies and Two Financial Grant Schemes during the last 3 years are given in the Statement (*See below*). No financial assistance is provided directly to States/UTs.

Statement

Details of expenditure in r/o Autonomous Organization, Grantee Bodies, Buddhist /Himalayan Scheme for last three years

(₹ in Lakhs)

Sl. No.	Name of Scheme/Organization	Year-wise Expenditure			
		2015-16	2016-17	2017-18	2018 -19 (As on date)
1	2	3	4	5	6
(A) Autonomous Bodies					
i.	Central Institute of Buddhist Studies (Leh)	1556.00	1692.52	2320.58	1922.83
ii.	Central Institute of Higher Tibetan Studies, Sarnath Varanasi	2049.00	2225.42	2845.68	1977.30
iii.	Nava Nalanda Mahavihara, Nalanda NNM Nalanda	1773.00	1364.09	694.99	1129.64
iv.	Central Institute of Himalayan Culture Studies, Dahung, Arunachal Pradesh,	171.00	305.13	392.96	333.74
TOTAL		5549.00	5587.16	6254.21	5363.51
(B) Grantee Bodies					
i.	Tibet House, New Delhi	100.00	100.00	120.00	112.50
ii.	Centre for Buddhist Cultural Studies, Tawang Monastery, AP	221.00	250.99	250.00	188.14
iii.	Library of Tibetan Works & Archives, Dharamshala, HP	155.00	116.00	160.00	135.00
iv.	GRL Monastic School, Bomdila, Arunachal Pradesh	90.00	90.00	98.00	88.50
v.	International Buddhist Confederation (IBC, ND)	583.00	—	260.53	350.00
vi.	Namgyal Institute of Tibetology, Sikkim	207.00	273.00	240.25	224.25
TOTAL		1356.00	829.99	1128.87	1028.39

1	2	3	4	5	6
(C) Schemes					
i.	Scheme for Financial Assistance for the development of Buddhist/Tibetan Culture & Art	754.00	1054.00	1124.00	185.00
ii.	Scheme for Financial Assistance for the Preservation & Development of Cultural Heritage of Himalayas	89.00	110.00	259.00	32.99
TOTAL		843.00	1164.00	1383.00	217.99

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Allocation of funds to Andhra Pradesh for AYUSH schemes

2881. SHRI Y.S. CHOWDARY: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the details of funds allocated/granted under various schemes of the Ministry to the State of Andhra Pradesh during the last three years;
- (b) the details of funds released under such schemes to the State during the last three years;
- (c) the details of funds yet to be released/due to the State; and
- (d) the time-frame fixed by which these funds would be released to the State?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) The details of the funds allocated/granted and funds released to State of Andhra Pradesh under the Centrally Sponsored Scheme of National AYUSH Mission (NAM) during the last three years are given in the Statement (*See below*).

(c) and (d) Under NAM, State Government of Andhra Pradesh has submitted State Annual Action Plan (SAAP) for the year 2018-19 and eligible amount of ₹ 12.03 Crore has been released by the Ministry of AYUSH as per NAM guidelines.